

12.03 hrs.

Title: Secretary-General, Lok Sabha reported that Rajya Sabha, at its sitting held on 5th Dec., 2001 passed, without any amendment, the Constitution (Ninety-second Amendment) Bill, 2001 which was passed by the Lok Sabha at its sitting held on the 28th November, 2001.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 5th December, 2001, passed, in accordance with the provisions of article 368 of the Constitution of India, without any amendment, the Constitution (Ninety-second Amendment) Bill, 2001, which was passed by the Lok Sabha at its sitting held on the 28th November, 2001."
